

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3153  
ANSWERED ON:24.04.2012  
ACCOMMODATION FOR PERSONNEL OF CAPFS  
Singh Shri Pashupati Nath

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal to construct houses for the personnel of the Central Armed Police Forces (CAPFs) in the country;
- (b) if so, the details thereof alongwith the funds allocated/incurred in this regard;
- (c) whether the Government has identified the locations for such constructions;
- (d) if so, the details thereof; and
- (e) the number of houses likely to be constructed and the timeframe fixed in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): Provision of houses to the Central Armed Police Forces (CAPFs) is a continuing process. Government has a regular scheme of Residential Building (Plan) for construction of residential accommodation for Central Armed Police Forces. In 2011-12, an amount of Rs.719.29 crore was allocated, out of which Rs.658.04 crore was utilized for on-going/new works under this scheme. During 2011-12, construction of 2397 houses was completed.

2. In 2012-13, an amount of Rs.1185.00 crore has been allocated under this scheme for on-going and new works. It is proposed to construct 6665 houses during 2012-13. Details of the proposed locations is at Annexure-I.

3. Apart from the regular scheme mentioned above, Government has a proposal for construction of 57787 houses and 348 barracks for the personnel of Central Armed Police Forces through Public Private Partnership (PPP) route and/or Engineering Procurement Construction (EPC) route. For construction of these houses/barracks, 228 sites have been proposed in 39 Clusters. The list of clusters is placed at Annexure-II. Public Private Partnership Appraisal Committee (PPPAC) has approved the 1st and 2nd Lot of the project. The construction period of the project is 2-3 years from the date of commencement of the construction. In 2012-13, a provision of Rs.1 crore has been kept for the project as no payment to the concessionaire is envisaged during this financial year. The project will be awarded after obtaining the approval of Cabinet Committee on Economic Affairs.